

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

24. C.P. (IB)/847(MB)2021

CORAM:

SMT. ANURADHA SANJAY BHATIA,  
MEMBER (T)

SH. KULDIP KUMAR KAREER,  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **01.03.2023**.

NAME OF THE PARTIES: GOKULKRIPA BUILDTECH PRIVATE LIMITED  
Vs.  
RADIANT HOTELS PRIVATE LIMITED

SECTION: 9 of IBC 2016

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**ORDER**

None appeared on behalf of the Petitioner. Ms. Vatsala Kumar i/b Trilegal, Adv. appearing for the Corporate Debtor is present through Virtual hearing. It is made clear that if none present on behalf of the Petitioner on the next date of hearing, the matter will be disposed of on account of non-prosecution. List the matter on **17.04.2023**.

Sd/-  
ANURADHA SANJAY BHATIA  
Member (Technical)

Sd/-  
KULDIP KUMAR KAREER  
Member (Judicial)

/z/